

THE HIGH COURT OF MANIPUR  
AT IMPHAL


**ORDER**

Imphal, the 24<sup>th</sup> October, 2016

No.HCM/J-11/2013-A&E(Pt.1)/ : Hon'ble the Chief Justice is pleased to extend the appointment of Hon'ble Mr. Justice Maibam Binoykumar Singh (former Judge of Gauhati High Court) as Director, Manipur Judicial Academy for another 1(one) year w.e.f. 04-11-2016. He was appointed as Director for 2(two) years from the day he assumed charge vide order No. HCM/J-11/2013-A&E(Pt.1-MJA)/17452 dated 4<sup>th</sup> November, 2014 of this Registry with the concurrence of the Finance Department (PIC), Govt. of Manipur vide U.O. No. 138/2014-2015/FD(PIC), dated 22.10.2014 conveyed by the Secretary (Law) Govt. of Manipur under letter No. 16/11/2013-Law(HC), dated 24.10.2014. He shall be entitled to draw monthly pay of "last pay drawn minus pension".

Monthly pay of the Director would be debitable to the Major Head 2014-Administration of Justice (Non-Plan), Sub Major 00, Minor 800-Other Expenditure, Sub-Head 05-Manipur Judicial Academy, Detailed 00, Object 50-other charges under Demand No.26-Administration of Justice.

By order, etc.

  
**(A. GUNESHWAR SHARMA)**  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

Endt.:No No.HCM/J-11/2013-A&E(Pt.1)/ 47774-85 Imphal, the 24<sup>th</sup> October, 2016

Copy to:

1. The Director, Manipur Judicial Academy.
2. The Principal Secretary (Finance), Government of Manipur.
3. The Accountant General, Manipur.
4. The Secretary (Law), Govt. of Manipur.
5. The Registrar, High Court of Manipur.
6. The Joint Director, Manipur Judicial Academy.
7. The Joint Registrar (Judl. & Bench), High Court of Manipur with a request to upload in the official website.
8. The Deputy Registrar (Judl.)/(Admn./PM&P)/(Accounts & Planning), High Court of Manipur.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh for information of his Lordship.
11. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh for information of his Lordship.
12. Concerned / Guard File.

  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR